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IN THE CENTRAL' ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 8.8.2000

CP 41/99 (QA 130/95)

Snt.Siya Beti w/o Late Bhagirath, her husband was last employed on the post of TS C/L Revitor under BRI Agra Fort, Western Railway.

... Petitioner

V/s.

- Shri V.D.Gupta, General Manager, W/Rly, Churchgate, Mumbai.
- 2. Shri R.P.Rehan, Dvl.Rly.Manager, W/Rly.Kota Dn., Kota.
 ... Respondents

CORAM:

HON BLE MR .S .K .AGARWAL, MEMBER (J)

HON' BLE MR .N .P .NAWANI, MEMBER (A)

For the Petitioner

... Mr.J.K.Kaushik

For the Respondents

... Mr.Manish Bhandari

ORDER

PER HON'BLE MR'S .K.AGARWAL, MEMBER (J)

This CP has arisen out of an order passed in OA 130/95 dated 3.1.96. Vide order dated 3.1.96, passed in OA 130/95, this Tribunal gave following directions:-

- "9. Consequently, while allowing the application, the respondents are directed to grant family pension to the applicant Smt.Siya Beti as per rules treating her as a widow of the deceased husband who k was a temporary status holder and treating him a temporary employee for all purposes. The Pension Payment Order should be issued by the respondents within a period of three months of the receipt of copy of this order."
- 2. It is stated by the learned counsel for the petitioner in this CP that the respondents have wilfully and deliberately



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disobeyed the directions given by this Tribunal. Therefore, the alleged contemners/respondents may be & punished accordingly.

- 3. Show-cause notice was issued to the opposite party and reply to the show-cause notice was filed.
- 4. It is admitted by the learned counsel for the petitioner that the petitioner was given a cheque of Rs.1,33,000.00 in April, 2000 in lieu of family pension. In the reply it is categorically stated that full compliance of the order has been made in view of the payment made by the respondents to the petitioner. We do not find any case and of contempt is made out against the opposite party An this CP.is dismissed. Notices issued against the alleged contemners are hereby discharged.

(N.P.NAWANI)
MEMBER (A)

(S.K.AGARWAL) MEMBER (J)

